STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2015 (AS O 01.01.2016)

Service : I.C.L.S.

Name of Officer (in full):- Kailash Chand Meena Designation Official Liquidator Date of Birth 13/01/1967

Ministry/Department/Office:- O/o the O.L. Jodhpur Grade Pay Rs. 6600/- Present Pay 31,480/-

Name of district sub-division, Taluk and Village in which property is situated	Name and details of property-housing, lands and other buildings.	Cost of construction / acquirement including land in case of house and year when purchased	*Present Value	If not in own name state in whose name held and his /her relationship to the Government Servant	How acquired whether by purchase, lease ** mortgage, inheritance gift or otherwise, with date-of – acquisition and name with details of persons from whom acquired.	Annual Income from the property.	Remarks.
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Ambedkar Nagar Alwar (Raj.)	Residential House.	Year 2007 The cost of plot was Rs 5 lakhs.	Not get it valued but as per market price is Rs 25 lakhs.	In own name	Plot land purchased	Nil	Self occupied use.

Signature: [signature]

Date: 22/01/16

NOTES:

1) *In case where it is not possible to assess the value accurately the approximately value in relation to present conditions may be indicated.
2) **Includes short term lease also.
3) The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) Services under rule 15 (3) of the Central Civil Services (conduct) Rules, 1959 (now rule 18(1) of the CCS(Conduct) Rules, 1964) on the first appointment to the service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any members of his family or in the name or any other person dependent on Government servant.
4) The wording "no change" or " no addition" or "as the previous year" should avoided and full details provided.